Declaration of Assets and Liabilities

Year 2023-2024

I, SURAJ DEO RAM, son/daughter/wife of LL: BUDDHAN RAM

aged 57 years, belonging to OFFICE ATTENDENT (FARASH)

service and presently working as BIHAR WIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No		Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)		3000	PARMILA 1500	SANTOSH	ANSHU	KHUSBUD KUMARI
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000 SRI (BVM)				
(iii)	Bonds, Debentures and Shares in companies		-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	_	JOLD- LOGM) SILVER-		_	
(vii)	Other assets, such as values of claims / interests		-		-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated.

S	r. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	K HATA 1344 KHASRA 496		Kanig	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ROADNO - 3 PATEL NAGAR LANDAS IMURTI	_			•
and residential) Location(s) - Survey /doornumber(s) - Extent (Total measurement) - Current market value						
")	- Location(s) - Survey /door number(s) - Extent (Total measurement)	PHUR LROOM - LOUSE DOMPLETE				
1	- Current market value Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation	Department (s) SBI BYM PATNA	860200
	(b) dues to departments dealing with supply of water		
411	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones (e) dues to departments		The second secon

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	dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, if any	-	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AYEPR2657L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_	
	(iii) Sales Tax [Only in case of proprietary business]		N
	(iv) Property Tax		-

C. Personal Detail

Ci <u>reisonal D</u>	Ctall	
GPF/CPF/PRAN No.	:-	PTS/BLA-31
Gender	:-	M (M/F)
Date of Birth	:-	05011967 (DD/MM/YYYY)
Class/Group	:	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
T horoby d.		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature SQA GO EUN

Name of Employee: SURPIDEO RAM

Designation: OFFICE ATTENDENT (FARASH)

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Date: /3/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.